

CENTRAL ADMINISTRATIVE TRIBUNAL  
ERNAKULAM BENCH

O.A.No.584/2001.

Monday this the 17th day of September 2001.

**CORAM:**

HON'BLE MR. A.V.HARIDASAN, VICE CHAIRMAN  
HON'BLE MR. T.N.T. NAYAR, ADMINISTRATIVE MEMBER

(By Advocates S/Shri Santhosh Kumar and Rajan)

vs.

1. Union of India represented by the General Manager, Southern Railway, Chennai-3.
2. The Chief Electrical Engineer (Railway Electrification), Southern Railway, Chennai.
3. The Assistant Executive Engineer (Railway Electrification), Southern Railway, Thrissur.
4. The Senior Divisional Personnel Officer, Southern Railway, Palakkad.

(By Advocate Shri James Kurien)

The application having been heard on 17th September 2001 the Tribunal on the same day delivered the following:

O R D E R

HON'BLE MR.A.V.HARIDASAN, VICE CHAIRMAN

The applicant has sought permission to withdraw the Original Application by filing M.A.1114/2001. Granting the request of the applicant in the M.A., O.A. is allowed to be withdrawn. No costs.

Dated the 17th September, 2001.

T. N. T. NAYAR  
ADMINISTRATIVE MEMBER

~~A. V. HARIDASAN  
VICE CHAIRMAN~~

rv